

NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH

ITEM NO :28

CP NO. (IB)449/ALD/2019

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.07.2021 AT 10:30 AM THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY : SPARGE ENERGY PVT LTD V/S BENARA BEARINGS AND PISTONS LTD

SECTION : 9 IBC

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR PETITIONER : MS. PRIYANKA ARORA, SH. SHANTAM S.
MANDHYAN, ADVS.

COUNSEL FOR RESPONDENT : SH. KARTIKEYA SARAN, SH. VARUN SINGH, ADVS.

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The matter was taken up today through Video Conferencing.

Heard Ms. Priyanka Arora, Advocate for the Petitioner and Sh. Varun Singh, Advocate for the Respondent through video conferenceing.

Learned counsel appearing for the Respondents states that pleadings are complete in the present case and some date may be fixed for hearing.

As prayed, put up in the week commencing 18th August, 2021 for hearing before the Regular Court/Video Conferencing, by which time learned counsel for the parties may file their written submissions, if they desire to do so.

Dated : 19.07.2021


JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)

Typed by :
Md. Zaid
(Stenographer)